

ASSETS & LIABILITIES
(At a glance)

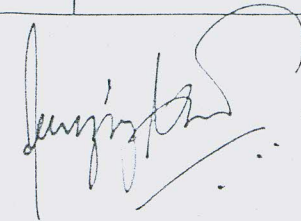
NAME OF THE JUDGE : JUSTICE SANJAY KAROL

DATE OF APPOINTMENT : 8.3.2007

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
<p>(i) 60 Bighas (approx.) agricultural at Village and Post Office Churag, Tehsil Karsog, District Mandi, H.P. (ancestral)</p> <p>(ii) 16 Bighas (approx) agricultural land jointly owned with spouse at Tehsil Karsog.</p> <p>(iii) 150 sq. yards (approx.) of land jointly owned at Station Bara Ward, Shimla (Ancestral)</p> <p>(iv) Undivided share in the agriculture land yet not identified at Village and P.O. Garli, Tehsil Dehra, District kangra H.P. (Ancestral)</p>	<p>(i) Two houses on land at sl. No.(i) (ancestral)</p> <p>(ii) One house consisting of old and new structure on land at sl. No.(ii)</p> <p>(iii) Built up portion in the house commonly known as Bell Villa, partly on lease at Station Bara Ward, Shimla (Ancestral)</p> <p>(iv) Share in the house at place mentioned at sl. No. (iv) (Ancestral)</p>	<p>Rs.2,20,935.96 SB Rs.6,17,891-00 (excluding interest for the year 2010-2011) – GPF</p> <p><u>Insurance:</u> Sum assured: Rs.43,75,000-00</p>	<p>50 gms. Gold 200 gms. Sliverware</p>	<p>Opel Corsa (one No.)</p>	<p>Aban Off Shore Ltd : 900 shares, Bank of India : 50 shares* Central Bank of India : 100 shares* Union Bank of India : 400 shares, Punjab National Bank: 20 shares* Uco Bank : 50 shares* Kirloskar Pneumatic Company Ltd:100 shares, Jai Mata Glass Ltd. :15000 shares*, Jindal Steel & Power : 50 shares*, Larsen & Toubro Ltd. : 20 shares*, Tata Steel Limited : 400 shares* NTPC Ltd. :100 shares*, Reliance Industries Ltd. 255 shares*, State Bank of India : 130 shares*, Thomas Cook : 100 shares*,</p>



<p>(v) Undivided share in the land measuring 2500 sq. yards at Main Bazar, Kalka, Kalka, Haryana (Ancestral)</p> <p>(vi) measuring 39 Biswas (outside Municipal Limits) at village Kamyana, Tehsil and District Shimla H.P.*</p>	<p>(v) Flat and basement (presently given on lease at C-164, Manu Apartment, Mayur Vihar, Delhi.</p>				
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*Asset acquired after becoming Judge.

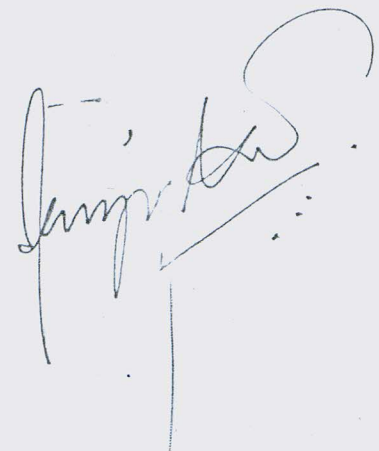
LIABILITIES

Particulars

1. Rs.6,15,000- deposit, by tenants as refundable security.

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Note: Further details available with the Hon'ble Chief Justice



ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : JUSTICE SANJAY KAROL
DATE OF APPOINTMENT : 8.3.2007

DECLARED ASSETS

ASSETS OF THE SPOUSE

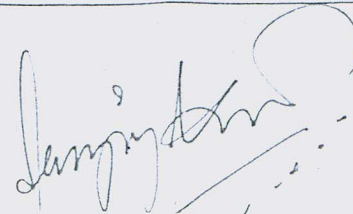
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB as on 31.3.2011	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
-	2 nd floor with terrace A-262, Defence Colony, New Delhi with proportionate share in the land underneath (presently given on lease)	Rs.66,451.84 <u>Insurance Sum Assured:</u> Rs.2,75,000-00	450 gms. – Gold 200 gms. - silverwear	-	Nil.

LIABILITIES

Particulars

1. Rs.28 lacs (approximately) outstanding housing loan at fixed rate of interest.
2. Rs.1,20,000/-(approx.) deposit by tenant as refundable security.

Note: Further details available with the Hon'ble Chief Justice



ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : JUSTICE SANJAY KAROL

DATE OF APPOINTMENT : 8.3.2007

DECLARED ASSETS

ASSETS OF THE DEPENDANT CHILDREN

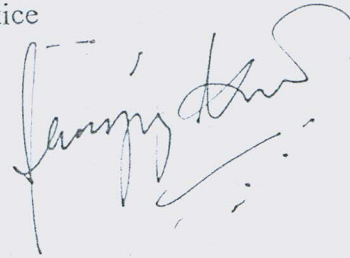
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Sliver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
-	-	<u>Shradha Karol</u> Rs.88/- S.B. Rs.1,10,952.00 PPF Insurance: Sum Assured: 12,80,000-00 <u>Sarthak Karol</u> Rs.66,151.50 S.B. Rs.1,04,757/- PPF Insurance: Sum Assured: 12,45,000-00	200 gms. – gold	-	-

LIABILITIES

Particulars

1.

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Note: Further details available with the Hon'ble Chief Justice



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